

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 16 JAN 1995

APPLICATION NO: 15 of 1995.

APPLICANTS:-

Sri.H.M.Shivappa, Koppa, Karnataka.
V/S.

RESPONDENTS:- The Supdt.of Post Offices,Chickmagalur and
two others.,

To

Dr.M.S.Magaraja, Advocate, No.11, Second Floor,
First Cross, Sujatha Complex, Gandhinagar,
Bangalore-560 009;

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on Sixth January, 1995.

Issued on
16/01/95

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DEPUTY REGISTRAR
JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NUMBER 15 OF 1995

FRIDAY, THIS THE 6TH DAY OF JANUARY, 1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

H.M. Shivappa,

Major,
S/o late H. Nanjappa Naik,
Group 'D' Official, Head Post
Office, Koppa-577 126,
Chikmagalur District.

.. Applicant.

(By Advocate Dr. M.S. Nagaraja)

v.

1. The Superintendent of Post
Offices, Chikmagalur Division,
Chikmagalur.

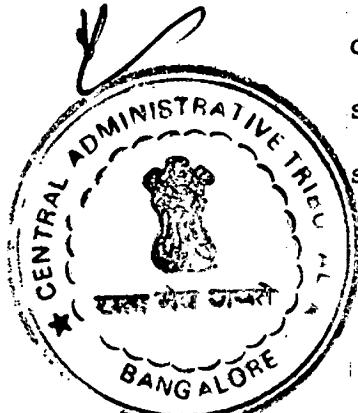
2. The Chief Post Master General,
Karnataka Circle, Palace Road,
Bangalore-560 001.

3. The Post Master General,
S.K. Region, Bangalore.

.. Respondents.

O R D E R

Dr. M.S. Nagaraja, learned counsel appears for the applicant and moves ~~the Tribunal~~ for admission. This case relates to reversion of the applicant from a position which he was occupying earlier though only on ad hoc basis. In that behalf there was an earlier original application - O.A.No.758 of 1991 - which was dismissed on 27-7-1992. The applicant seeks to revive the contest again and seeks again to oppose the impugned order of reversion. Clearly on the principle of res judicata, this application is barred and there is no dispute over it. For the aforesaid reasons, this application is rejected at the admission stage.



TRUE COPY

Sd-

VICE-CHAIRMAN

Section Officer

Central Administrative Tribunal

Bangalore Bench

Bangalore